

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No.101**  
**(CAA)-63/ND/2021**

**IN THE MATTER OF:**

**Govindam Dresses Pvt. Ltd. And M/s  
Diksha Windsor computers Pvt. Ltd**

**... Applicant/Petitioner**

**Under Section: 230-232**

**Order delivered on 09.06.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT: Mr. Rishabh Sachdeva & PCA, Mr. Abhishek Nahta**

**ORDER**

**Heard. Order Reserved.**

**Sd/-  
(L.N. GUPTA)  
MEMBER (T)**

**Sd/-  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**